

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Yes, Sir.

(b) The names of Centrally Protected Monuments for which color coded zonal maps are available in Bhuvan - ISRO Portal required for online submission of application are as under:

	Name of District	Name of Monuments
(i)	Khunti	Asura Sites, Asura Sites, Saridkel, Asura Sites (Goratoli)
(ii)	West Singhbhum	Binisagar Tank and remains of Temple in Survey plot No. 322
(iii)	Saraikela Kharswan	Ancient Monuments locally known as kulugarha survey plot No. 1095 and 1096
(iv)	Sahebganj	1. Baradari Building 2. Jami Masjid
(v)	Ranchi	Temple of Haridah
(vi)	Ramgarh	Kayatha Temple
(vii)	Lohardaga	1. Ancient Stone Temple with Shiva Lingam 2. Ancient Stone Temple, Khekparta 3. Ancient Stone Temple, Khekparta

Display of antiquities in Red Fort museum

663. SHRI K. R. ARJUNAN: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that the Archaeological Survey of India (ASI) is preparing to exhibit never seen before artefacts, including rare coins, pottery and clay utensils for the public;

(b) if so, the details thereof;

(c) whether it is also a fact that these exhibits will be displayed at the museum in Red Fort and work is going on to figure out a schedule and display a map for the antiquities; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) Yes, Sir.

(b) Archaeological Museums display objects on rotation basis which facilitates visitors to know about all important objects of different historical periods in totality.

(c) Yes, Sir.

(d) Four museums are being set up in Colonial buildings in Red Fort in which original antiquities will also be showcased.

Decisions of GST council

664. SHRI T. G. VENKATESH:

SHRI DHARMAPURI SRINIVAS:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that GST Council is giving the statements about the issues which are not dealt in the GST Council and so are creating ambiguity in the minds of the common people;

(b) if so, the details thereof; and

(c) what measures are being taken by Government to direct the GST Council to announce only the recommendations passed by all the GST Council members, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (c) GST Council gives information with respect to the issues deliberated upon in the GST Council meetings. This information is put in public domain through briefing by the Hon'ble Union Finance Minister and Press Note.

Commitment of Government on risk involved in MFs

665. DR. SANJAY SINH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that investment in Mutual Fund (MF) during 2014-15 to 2017-18 period has risen by 70 per cent;

(b) if so, whether Government has control on the mutual funds and the real guaranteed return on investments therein;

(c) if not, the risks in Systematic Investment Plan (SIP) in an equity MF and the commitment of Government if the scheme fail; and